

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 37524/2016

MUNICIPAL COMMISSIONER, AGRA NAGAR NIGAM & ANR. Petitioner(s)

VERSUS

VODAFONE SOUTH LTD. & ANR.

Respondent(s)

(list all the matters before registrar court on 11.07.2017 as per R/P dated 28.04.2017 and IA No.65256/2017-VACATING STAY)

WITH

SLP(C) No. 3495/2017 (XI)

SLP(C) No. 5073/2017 (XI)

SLP(C) No. 5469/2017 (XI)

SLP(C) No. 5471/2017 (XI)

SLP(C) No. 5473/2017 (XI)

SLP(C) No. 3499/2017 (XI)

SLP(C) No. 6413/2017 (XI)

SLP(C) No. 5476/2017 (XI)

SLP(C) No. 5470/2017 (XI)

SLP(C) No. 5472/2017 (XI)

SLP(C) No. 5468/2017 (XI)

SLP(C) No. 3498/2017 (XI)

SLP(C) No. 6928/2017 (XI)

(and IA No.80901/2017-EXEMPTION FROM FILING O.T.)

SLP(C) No. 3497/2017 (XI)

SLP(C) No. 5074/2017 (XI)

Date : 12-09-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ajit Sharma, AOR

For Respondent(s)

Mr. Rahul Sateerja, Adv.

Mr. B. Vijayalakshmi Menon, AOR

Mr. Shailesh K. Kapoor, Adv.

Mr. Ajay Kumar, Adv.

Mr. Merusagar Samantaray, AOR

Mr. Vidit Monga, Adv.

Mr. Vinay Rajput, Adv.

Mr. Vikas Upadhyay, AOR

Mr. Arbaaz Hussain, Adv.

Mr. P. V. Yogeswaran, AOR

Mr. Abhishek Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.37524/2016

Respondent No.1 has already filed counter affidavit.

Respondent No.2 has been served but no one has entered appearance.

SLP(C) No. 3495,3498,3499,5073,5469,5470,5472,5476,6413 and 6928/2017

Respondent No.1 has already filed counter affidavit.

Respondent No.2 has been served but no one has entered appearance.

SLP(C) No. 5471/2017

Two weeks' time, as prayed for, is granted to the Ld. Counsel for respondent No.1 for filing counter affidavit.

Respondent No.2 has been served but no one has entered appearance.

SLP(C) No. 5473, 5468, 3497 and 5074/2017

Respondent No.2 has been served but no one has entered appearance.

The Ld. Counsel appearing on behalf of respondent No.1 seeks time to file vakalatnama and counter affidavit. Be filed within four weeks.

List again on 24.10.2017.

RAJESH KUMAR GOEL
Registrar